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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 175/621A/NCLT/AHM/2016(New) C.A. No. 169/621A/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Sunborne Energy Gujarat One Pvt. Ltd.

Section of the Companies Act:

Section 96 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

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ORDER

None present for Applicant

Orders complied with.

Inform the same to Registrar of Companies accordingly.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of April, 2017.